

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

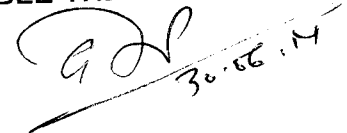
No. 768 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 30th June, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Indore**, is organizing 6 days "**Training on Mediation**" programme between **09-15 July, 2014**, at **Indore**.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Indore, Barwani, Jhabua & Alirajpur** (31 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 769 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 30th June, 2014


Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyaachal Bhawan, Bhopal for information.
- 2.
1. Shri Bharat P. Maheshwari, District & Sessions Judge, Jhabua.
2. Shri Rajendra Prasad Sharma (Sr.), Special Judge SC/ST (P.A.), Indore.
3. Shri Devendra Singh Solanki, Special Judge SC/ST (P.A.), Barwani.
4. Shri Achal Kumar Paliwal, XV A.D.J., Indore.
5. Shri Avindra Kumar Singh, A.S.J., Special Court No.6, under Electricity Act, 2003, Indore.
6. Shri Afsar Javed Khan, II A.D.J., Barwani.
7. Shri Bharat Singh Jamra, XVI A.D.J., Indore.
8. Shri Ramesh Mavi, II A.D.J., Sendhwa, District Barwani.
9. Shri Rakesh Kumar (Gupta), VII A.D.J., Indore.
10. Shri Dilip Kumar Mittal, A.S.J., Special Court No.5, Under Electricity Act, 2003, Indore.
11. Shri Vivek Kumar Shrivastava, A.D.J., Jobat, Alirajpur.
12. Shri Bhupendra Kumar Singh, III A.D.J., Mhow, District Indore.

13. Shri Balraj Kumar Paloda, XXII C.J.-I & ACJM, Indore.
14. Shri Santosh Prasad Shukla, IV C.J.Cl.-I & A.C.J.M., Indore.
15. Shri Vivek Singh Raghuvanshi, I C.J.Cl.-I & CJM, Indore.
16. Shri Dharpal Singh Shivach, I C.J.Cl.-I & C.J.M., Barwani.
17. Smt. Neetu Kanta Verma, X C.J.Cl.-I, Indore.
18. Shri Rajesh Kumar Ravetkar, IX C.J.Cl.-I & ACJM, Indore.
19. Shri Umashankar Agrawal, II C.J.Cl.I & ACJM, Mhow, District Indore.
20. Shri Arun Shrivastava, C.J.Cl.-I & ACJM, Depalpur, District Indore.
21. Smt. Vandana Raj Pandey, C.J.Cl.-I & ACJM, Anjad, District Barwani.
22. Shri Hariom Atlasia, C.J.Cl.-I, Thandla, District Jhabua.
23. Shri Prakash Kerketta, C.J.Cl.-I, Rajpur, District Barwani.
24. Shri Manoj Kumar Rathi, C.J.Cl.-II, Khetia, District Barwani.
25. Shri Nishith Khare, I C.J.Cl.-II, Sanwer, District Indore.
26. Shri Rajkumar Chouhan, III C.J.Cl.-II, Jhabua.
27. Shri Punjiya Bariya, AJ to C.J.Cl.-II, Alirajpur.
28. Shri Hiralal Alawa, C.J.Cl.-II, Sendhwa, District Barwani.
29. Shri Arvind Kumar Barla, C.J.Cl.-II, Petlawad, District Jhabua.
30. Shri Premdeep Sankla, IV AJ to I C.J.Cl.-II, Jhabua.
31. Shri Dashrath Singh Bhide, I AJ to I C.J.Cl.-II, Jhabua.

With a direction to participate in the 6 days "Training on Mediation" programme between 09-15 July, 2014, at Indore.

3. District and Sessions Judge, **Indore/Barwani/Jhabua/Alirajpur** for information and necessary action.
 - **The District & Sessions Judge, Indore has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 290/2014, dated 30.04.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.


30.06.14

(VED PRAKASH)
REGISTRAR GENERAL